

with the accepted business principles. To assist him in the discharge of these duties, fulfilled vigilance units have been set up by almost all major public enterprises, whereas in small enterprises, the vigilance work has been assigned to a senior executive normally not below the rank of GM or FA and CAO in addition to his duties. The Chief Vigilance Officer is appointed by the enterprise in consultation with the Central Vigilance Commission and is assisted by Vigilance Officers and other supporting staff, the exact composition of the vigilance set-up being determined by the size of the enterprise concerned and the nature of business operation involved. The Vigilance Section performs both preventive and punitive vigilance work such as modification and tightening of procedures, conducting spot checks and investigation of complaints containing allegations of vigilance nature.

हजरत ख्वाजा चिश्ती की दरगाह का
सौन्दर्यकरण

3855. श्री एस० बी० सिद्दनाल :

क्या पर्यटन और नागर विमानन मंत्रों यह बताने की कृपा करेंगे कि अजमेर में हजरत ख्वाजा मोइनुद्दीन चिश्ती दरगाह शरीफ के आस पास को और सुन्दर बनाने तथा यात्रियों को पर्याप्त सुविधायें उपलब्ध कराने के लिये सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

पर्यटन और नागर विमानन मंत्री (श्री अन्नन्त प्रसाद शर्मा): केन्द्रीय सैक्टर के अन्तर्गत ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

Disposal of cottonseed and coconut oil by importers of edible oils

3856. SHRI RAJESH KUMAR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that certain importers of edible oil disposed of

huge quantity of cottonseed and coconut oil in Egypt and Bangladesh;

(b) if so, details thereof; and

(c) reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

London Tea Centre

3857. SHRI JYOTIRMOY BOSU: Will the Minister of COMMERCE be pleased to state:

(a) whether the London Tea Centre is being/has been handed over to a different organisation;

(b) is it a fact that the Tea Centre has been renovated/is being renovated; and

(c) is it a fact that no proper tenders were invited and the business has been going through private negotiations and understanding?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):

(a) The London Tea Centre is now being run departmentally by the Tea Board as a promotional agency. This Centre is proposed to be run in future by India Tea and Restaurants Ltd., which is a newly formed Public Sector Corporation, the promoters being the Tea Board and the Hotel Corporation of India.

(b) and (c). The new Company propose to renovate the London Tea Centre in accordance with a scheduled plan. The proposal is to entrust renovation work to a firm experienced in setting up Indian Restaurants. The selection of this firm is proposed to be made from amongst such firms to be shortlisted by a Committee consisting of Director, Tea Promotion, London, and the representative of Air